

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for compliance of
court fees/removal of defects.

Date : 07.12.2024

SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
NOT READY CASES						
1	96395/2024	21.11.2024	WP (C) /16475/2011	P K BEHERA	3.00,3*3 dms	2024-12-07
2	100647/2024	04.12.2024	SA/303/1999	G R PATRA	3.00,3*3	2024-12-07
3	100707/2024	04.12.2024	WP (C) /15466/2022	S MOHARANA	20.00,3*20	2024-12-07
4	100709/2024	04.12.2024	ABLAPL/13456/2024	S N MISHRA	4.00,4*3 DOWNLOAD COPY	2024-12-07
5	100712/2024	04.12.2024	CRLMC/2294/2023	R SAHU	3.00,3*3	2024-12-07
6	101183/2024	05.12.2024	BLAPL/8229/2024	S SAHOO	2.00,3*2 download copy	2024-12-07
7	101476/2024	06.12.2024	BLAPL/8376/2024	J P KAR	3.00,3*3 download copy	2024-12-07
8	101506/2024	06.12.2024	ABLAPL/9390/2024	L ACHARI	3.00,3*3 download copy	2024-12-07
9	101577/2024	06.12.2024	WP (C) /25593/2024	K N SAHOO	4.00,3*4 PAPERLESS	2024-12-07
10	102170/2024	07.12.2024	OJC/5715/1999	S.SWAIN	3DFA dms	2024-12-07
READY CASES						
11	97511/2024	26.11.2024	MATA/331/2023	R K MOHAPATRA	7.00,3*7 sent to xerox	2024-12-07
12	98877/2024	29.11.2024	WP (C) /17258/2017	A K RANA	6.00,3*6 document in dms	2024-12-07
13	100072/2024	03.12.2024	OJC/8323/1994	H K PATRA	18.00,3*18 document in dms	2024-12-07
14	101576/2024	06.12.2024	CMP/1168/2024	A K SWAIN	3.00,3*3 PAPERLESS	2024-12-07
15	101723/2024	06.12.2024	ABLAPL/12359/2024	G C BARIK	3.00,3*3 download copy	2024-12-07
16	101728/2024	06.12.2024	ABLAPL/18940/2015	KISHORE JENA	2.00,3*2 document in dms	2024-12-07
17	102177/2024	07.12.2024	ABLAPL/11726/2023	K.C.PANDA	3.00,3*3	2024-12-07
18	102214/2024	07.12.2024	CONTC/1620/2016	S.K.PAL	15.00,3*15	2024-

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